

belonging to scheduled tribes in Bihar during the current year;

(b) if so, the number of such hostels proposed to be built; and

(c) whether some hostels will also be opened in Bhojpur district?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). There are Centrally Sponsored Schemes under which grants are given to the States on matching contribution basis for construction of hostels for Scheduled Tribes boys and girls. The number of hostels constructed in a particular year in any State will depend on the proposals received from the State concerned. Proposals of the Government of Bihar for the year 1990-91 are awaited.

[English]

Objectives of National Water Development Agency

10153. SHRIGOPINATHGAJAPATHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the main objective of the National Water Development Agency;

(b) the work done by NWDA so far; and

(c) the details of works likely to be undertaken by NWDA in future?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) In 1980, the Government prepared a National Perspective for water resources development which comprises two components viz. the Himalayan rivers development and the peninsular rivers development. The National Water Development Agency (NWDA) was set up in

July, 1982 to carry out field investigations and work out proposals for the Peninsular rivers development component.

(b) and (c). The Peninsular river development entail preparation of preliminary feasibility reports for 17 water transfer links. Up to the end of VII Plan preliminary feasibility reports on 5 links have been prepared and reports for the remaining 12 are programmed to be prepared in VIII Plan. Economic Evaluation Studies of links will also be taken up. The detailed surveys and investigations for the water transfer links will be taken up, subject to the consensus of the basin States.

Use of Hindi in CGHS dispensaries

10154. SHRIGOPINATHGAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the provision of the Official Languages Act and the Annual Programme for progressive use of Hindi is being implemented in all CGHS Dispensaries/Hospitals/Stores/Zonal headquarters and Headquarters in Delhi and New Delhi;

(b) if so, the total number of Roman and Devnagari type writers/typists provided in the CGHS headquarters, Zonal Headquarters and various store depots in Delhi/New Delhi; and

(c) the percentage of equipments of Devnagari script to the total number of such equipments?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) The provision of Official Language Act and rules framed there under are fully complied with for the progressive use of Hindi in the official work in CGHS. Efforts are also made to achieve the targets laid down in the Annual Programme issued by the Department of Official Language every year.